

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR VINOD SINGH RAWAT

Petition(s) for Special Leave to Appeal (Crl.) No(s). 11366/2019

STATE OF U.P.

Petitioner(s)

VERSUS

PACHAURI

Respondent(s)

Date : 17-09-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR
Mr Amol Chitravanshi, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Service is complete on the sole respondent but none has
entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

VINOD SINGH RAWAT
Registrar